

1	2	3	4	5
6.	Gujarat Housing Board	EWS Housing Scheme at Kathwada, Ahmedabad	355	101.26
7.	Gujarat Housing Board	EWS Housing Scheme at Hathijan, Ahmedabad	303	90.14
8.	Gujarat Housing Board	EWS Housing Scheme at Nikol, Ahmedabad	307	79.40
9.	Gujarat Housing Board	EWS Housing Scheme at Sanand, Ahmedabad	282	70.50
10.	Gujarat Housing Board	EWS Housing Scheme at Dehgam, Ahmedabad	298	74.50
11.	Gujarat Housing Board	EWS Housing Scheme at Patan	272	68.00
12.	Gujarat Housing Board	EWS/Urban Hsg. Sch. at Gorwa Distt. Vadodara	374	116.88
13.	Gujarat Housing Board	EWS (U) at Surat Distt.	177	55.31
14.	Gujarat Housing Board	EWS Housing Scheme at Ganteshwar, Rajkot	2087	521.75
15.	Gujarat Rural Housing Board	LIG Cash Loan Scheme at Ambardi, Amreli Distt.	39	31.20
16.	Gujarat Rural Housing Board	LIG Cash Loan Scheme at Gohilin Khan, Amreli Distt.	25	15.50
17.	Gujarat Rural Housing Board	LIG Housing Scheme at Galpadar Distt. Kutch	50	35.00
18.	Gujarat Rural Housing Board	EWS (R) Housing Scheme at Pansar, Mehsana Distt.	78	19.00
19.	Gujarat Rural Housing Board	EWS (R) Housing Scheme at Mathak, Bhundel and Sardhar, Kutch Distt.	54	13.50
20.	Gujarat Rural Housing Board	EWS (R) Housing Scheme at Distt. Bharuch and Surat	141	35.25
21.	Gujarat Rural Housing Board	LIG Housing Scheme at Varamgam and Gadh Distt. Ahmedabad and Banaskantha	90	62.20
22.	Sardar Nagar Development Corporation	LIG Housing Scheme at Mehmabad, Distt., Kheda	56	28.00
Total			7372	1955.18

Houses under Indira Awas Yojana

203. SHRI RAGHUVANSH PRASAD SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the targets set up and achieved regarding construction of pacca houses for the poor under Indira Awas Yojana and Basic Minimum Service in the country by the year 1997-98;

(b) the targets set up for construction of houses under the above projects in Bihar by 1997-98 indicating the number of constructed and incomplete houses separately;

(c) the number of incomplete houses under the project involving amount worth fourteen thousand five hundred rupees lasted in the year 1996-97 and the time by which and how these projects likely to be completed; and

(d) the details of the targets set up and funds provided for the construction of houses in Bihar during the Ninth Five Year Plan, year-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

Serving of Food/Water in recycled packs

204. SHRI KRISHAN LAL SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that railways are serving food, water in recycled packs;

(b) if so, whether Government have enquired into this matter; and

(c) if so, the results of the enquiry and the steps taken to check it ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) Recycling of disposable packs is not permitted on the Railways. Recently on a press report about recycling at New Delhi station, an enquiry conducted by Northern Railway revealed that unscrupulous elements and rag pickers are reported to be indulging in recycling. Regular checks are undertaken by the Railways to control collection of such items by rag pickers. Railways have with the assistance of Railway Protection Force intensified their drives to curb this menace. Efforts are also made for creating awareness amongst the passengers to crush such items after use.

Deployment of Army in States

205. DR. JAYANTA RONGPI : Will the Minister of DEFENCE be pleased to state :

(a) the number of defence personnel deployed currently for the maintenance of internal law and order, State-wise;

(b) whether the Government have assessed the impact of such deployment on the moral as well as overall performance of defence forces;

(c) if so, the findings of such assessment; and